

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **14.03.2023** (TUESDAY)  
CHENNAI BENCH (VIRTUAL MODE)  
**02:00 PM**

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 65/2023 For Condone Delay IA No. 241/2023 Leave to file IA No. 238/2023 For Stay IA No. 239/2023 For Urgent Listing IA No. 240/2023	IFCI Ltd. Vs IVRCL Indore Gujarat Tollways Ltd.	Mr. Rishi Srinivas	
2	Comp App (AT) (CH) (Ins) No. 66/2023 For Exemption IA No. 243/2023 For Urgent Listing IA No. 244/2023	Rocksand Minerals Private Limited Vs Tmt. Karthiga Resolution Professional	Mr. Anirudh Krishnan	
3	Comp App (AT) (CH) (Ins) No. 67/2023 For Stay IA No. 247/2023 To Dispense with IA No. 246/2023 For Urgent Listing IA No. 245/2023	Rocksand Minerals Private Limited Vs J. Karthiga	Mr. K Mohit Kumar	

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	9805130/00452/2021 (Diary No. 739/2021)	BS Neelakanta Vs LIC Housing Finance Ltd.	Ms. N Niyatha	

For Admission (After Notice)

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
5	Comp App (AT) (CH) (Ins) No. 199/2022	Bank of India Vs Pavan Kankani and Anr <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
6	Comp App (AT) (CH) (Ins) No.200/2022	Bank of India Vs Pavan Kankani and Anr <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
7	Comp App (AT) (CH) (Ins) No.201/2022	Bank of India Vs Pavan Kankani and Anr <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
8	Comp App (AT) (CH) (Ins) No.202/2022	Bank of India Vs Pavan Kankani and Anr <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
9	Comp App (AT) (CH) (Ins) No.203/2022	Bank of India Vs Pavan Kankani and Anr <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
10	Comp App (AT) (CH) No.11/2021 For Stay IA No. 67/2021 Additional docs. IA No.68/2021 For Exemption IA No.69/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors  <b>WITH</b>	Mr. Y. Suryanarayana	Mr. Manish K Choudhary - R1 Mr. Anirudh Wadhwa – R12
11	TA (AT) No.294/2021 (Comp App (AT) (CH) No.07/2021	Samruddhi Investors Services Pvt. Ltd. Vs. 3A Capital Services Ltd. <b>WITH</b>	Ms. Anushree Malaviya	Mr. Manish K Choudhary- R1 Mr.Y.Suryanarayan a R2- R5
12	TA (AT) No.123/2021 (Comp. App. (AT) No.224/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & Ors <b>WITH</b>	Mr. JK Chaudhary	Mr.Y.Suryanarayan a for R1-R4
13	TA (AT) No.124/2021 (Comp. App. (AT) No.225/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & Ors	Mr. JK Chaudhary	Mr.Y.Suryanarayan a for R1-R4
14	Comp App (AT) (CH) No. 13/2022 For Direction IA.No.124/2022	Wilson Jacob & 2 Ors Vs The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors	Aiswarya James Anil	D Nair & Associates-R1 Mr. Anil D Nair- R2, R3, R4, R5, R6 & R7 SVJS Associates- R8, R10

15	Comp App (AT) (CH) (Ins) No. 25/2022	V. Duraisamy IRP Vs Jeyapriya Fruits and Vegetables Commission Agent & 3 Ors	Mr.D Ebenezar Inbaraj	
16	Comp App (AT) (CH) (Ins) No. 95/2022 For Exemption IA No. 221/2022 Ex-parte relief IA No.222/2022	R.V.Tyagarajan Vs State Bank of India	Mr. R.Parthasarathy	Mr. ML Ganesh
17	Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 For Directions IA No. 267/2022 For Amendment IA No. 268/2022	Bennet Property Holdings Company Ltd. Vs Biodiversity Conservation (India) Pvt. Ltd. & Anr	M/s Poovaya & Co	M/s Link Legal
18	Comp App (AT)(CH)(Ins) No. 121/2022 For Stay IA No. 285/2022	Dr. K.V. Rao Vs PP Bafna Ventures Pvt Ltd &Anr	Mr. N.P. Vijay Kumar	Ms.Anitha Krishnamurthy R1
19	Comp App (AT) (CH) (Ins) No 232/2022 Urgent Hearing IA No.87/2023	Aditya Birla Finance Limited Vs Mr. M Murugesan Liquidator, Velohar Infra Pvt Ltd	M/s V Legal Empire	Mr.S.Sathyana nan
20	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro- Farms Pvt. Ltd. Vs. Viswaroopi Energy Pvt. Ltd <b>WITH</b>	Mr. PBA. Srinivasan	Mr. Y Suryanarayana
21	Comp App (AT) (CH) (Ins) No.267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs. LEPL Ventures Pvt. Ltd. <b>WITH</b>	Mr. PBA. Srinivasan	Mr. Y Suryanarayana
22	Comp App (AT) (CH) (Ins) No.294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs. Swarna Bhaskar Holdings Pvt. Ltd. <b>WITH</b>	Mr. PBA. Srinivasan	Mr. Y Suryanarayana
23	Comp App (AT) (CH) (Ins) No.296/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. & 3 Ors. Vs.	Mr. PBA. Srinivasan	Mr. Y Suryanarayana

		LEPL Peopletch Pvt. Ltd. <b>WITH</b>		
24	Comp App (AT) (CH) (Ins) No.297/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. Vs. Medipro Edu Management Pvt. Ltd.	Mr. PBA. Srinivasan	Mr. Y Suryanarayana
25	Comp App (AT) (CH) (Ins) No. 14/2023 For Stay IA No. 36/2023	Regen Powertech Pvt. Ltd. Vs TVH Energy Resources Pvt. Ltd.	Mr. B Thilak Narayanan	Mr. Arjun Suresh Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26	TA (AT) No.28/2022 (CA (AT) No. 44/2019)	Mr. Tumkur Vajram Shetty Jayawanth & Anr Vs M/s Agile Labs Pvt Ltd & Ors	Mr. M.Pretham	Mr. Vikram Hegde
27	TA No. 54/2022 (CA (AT) No. 333/2019)	Ms. Simrat Chadha Vs Shilpi Sharanya Apparel and Home Linen Pvt. Ltd. & 3 Ors	M/s Samvid Legal	Mr. Pawan Bhushan-R2
28	TA No. 119/2021 (CA (AT) No. 364/2019)	Mrs. Anasurya Mantena & Anr Vs Lexus Technologies Pvt Ltd & 3 Ors	Mr. Nithin Chowdhary Pavuluri	Mr. S Chidambaram
29	Comp App (AT)(CH) No.35/2021 For Stay IA No.463/2021 Additional docs. IA No.464/2021 IA No.145/2022 For Directions IA No.202/2023	M/s Anuragha Poultries & Breeders P Ltd & 7 Ors Vs Mrs. Padmavathi & 4 Ors	M/s AK Mysamy & Associates	Mr. V. Srinivasan-R1 Ms. GS.Dhanalakshmi - R2
30	Comp App (AT) (CH) (Ins) No.156/2021 For Condone Delay IA No. 315/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav - Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr.	Mr. K Gaurav Kumar	Mr. J. Manivannan

31	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs. Amit Chandrakant Vaishnav & Anr	Mr.Ramasubramaniam Raja	Mr. K Gaurav Kumar, CS- R1 Mr. Arvind AS- R2
32	Comp App (AT) (CH) (Ins) No. 326/2021 For Stay IA No. 676/2021 For Directions IA No. 39/2023	Venkata Sivakumar V Vs. Jayaram Chowdhary & 2 Ors	Mr. J Manivannan	Mr. K Ravindranath-R1
33	Comp App (AT) (CH) No. 58/2022 For Urgent Hearing IA No. 655/2022 For Stay IA No. 654/2022	SP Arunkumar & Anr Vs Mira Alloy Steels Pvt Ltd. & Anr	M/s. Ramani & Shankar	Mr. Roshan Atiq M-R2

Copy to:

By the order of Hon'ble Member (J)  
(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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